



**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/146/2016**  
**NAME OF THE PETITIONER(S) : Nirej V. Paul & another**  
**NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	SRIKANT MOHAN	For the Respondent - 1 Company	
2.	K. Gowtham Kumar Sricharan Rangarajan Arthiban Vijay A.R	Counsel for P	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

- sdr -  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc